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SL No. 19

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

I. A. No. 58 of 2024/EZ

(Arising out of ORIGINAL APPLICATION NO. 38/2024/EZ)

In The Matter of:

Ranjit Sapui

....Applicant

VS

The State of West Bengal &amp; Ors.

.....Respondents



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Filed by

Indradeep Ghosh

Advocate

For The Applicant

Email: 8961143400

(M):ghoshindradeep506@gmail.com

21 AUG 2024

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

I. A. No. of 2024/EZ

(Arising out of ORIGINAL APPLICATION NO. 38/2024/EZ)

In The Matter of:

An Application An application Under Section 19(4)(k) read with Under Section 18 (1) of the National Green Tribunal Act, 2010 for substitution of respondent number 12 namely Madhusudan Mondal by his legal heirs as per liberty granted by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide Solemn Order dated 10.07.2024 as a party respondents in connection with the instant original application;

AND

In The Matter of:

Ranjit Kumar Sapui, S/o Late Bishnupada Sapui, residing at 15, Dharmatala Road, police station- Kasba, Kolkata- 700 042.

E-mail : [ghoshindradeep506@gmail.com](mailto:ghoshindradeep506@gmail.com)

..... Applicant.



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-Versus-

1. State of West Bengal, service through Chief secretary, Government of West Bengal being the Chairman, East Kolkata Wetland, Management Authority, Nabanna 325 Sarat Chatterjee Road, Police Station- Shibpur, Howrah- 711102.

E-mail: [cs-westbengal@nic.in](mailto:cs-westbengal@nic.in)

2. The State of West Bengal service through the Principal Secretary, Department of Environment, "Pranisampad Bhaban", 5<sup>th</sup> Floor, LB-2, Sector- 3, Bidhnnagar, Kolkata- 700106.

E-mail: [psecy.env-wb@gov.in](mailto:psecy.env-wb@gov.in)

3. The Chief Technical Officer, East Kolkata Wetland Management Authority, Government of West Bengal, Department of Environment, "Pranisampad Bhaban", 5<sup>th</sup> Floor, LB-2, Sector- 3, Bidhnnagar, Kolkata- 700106.

E-mail: [ctoekwma@gmail.com](mailto:ctoekwma@gmail.com)



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4. The Director of Fisheries, Government of West Bengal, Meen Bhawan, Salt Lake, Kolkata- 700 091.

E-mail: [dsfisheries@gmail.com](mailto:dsfisheries@gmail.com)

5. The District Magistrate and Collectorate, South 24 Parganas, Treasury Building Alipore, Kolkata- 700 027.

E-mail: [dm-ali@nic.in](mailto:dm-ali@nic.in)

6. The Superintendent of police, South 24 Parganas, Alipore, Kolkata- 700 027.

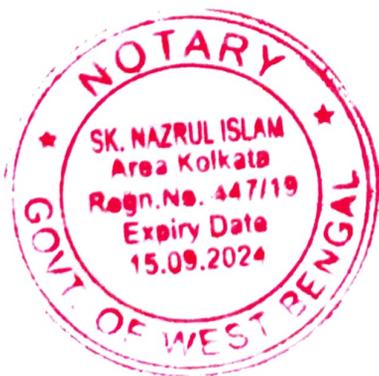
E-mail: [baruipurpolice@gmail.com](mailto:baruipurpolice@gmail.com)

7. The Block Land and Land Reforms Officer, Kasba, Additional T.M. Block Kasba, Kolkata- 700 107.

E-mail: [blro-kas@gmail.com](mailto:blro-kas@gmail.com)

8. The Block Land and Land Reforms Officer, Sonarpur, Baikunthapur, Kolkata- 700150.

E-mail: [blro-sonar@gmail.com](mailto:blro-sonar@gmail.com)



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9. The Officer in Charge, Purva Jadavpur  
Police Station, Kolkata- 700099.

E-mail: [ps.pjadavpur@kolkatapolice.gov.in](mailto:ps.pjadavpur@kolkatapolice.gov.in)

10. The Officer-in-Charge, Narendrapur Police  
Station, Kolkata- 700103.

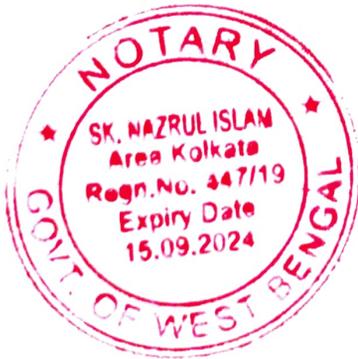
E-mail: [narendraps@gmail.com](mailto:narendraps@gmail.com)

11. Motilal Mondal, S/o Lal Mohan Mondal  
residing at 7/1, Netaji Nagar, Green Park,  
Kolkata: 700099.

Email: Not Known.

12. Madhusudan Mondal, S/o Lakshikanta  
Mondal residing at Garfa Mondal Para, P.O-  
Haltu, P.S- Garfa, Kolkata: 700078. (Since  
deceased )

Email: Not known



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13. West Bengal Pollution Control Board represented through its Member Secretary, having office at 10A, Block-LA, Sector-III, Salt Lake City, Kolkata: 700106.

Email: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

14. The Officer-in-Charge, Garfa Police Station having office at Garfa Deaf and Dumb School premises, Vivekananda Sarani, Doctor Bagan, Kolkata: 700078.

Email: [ps.garfa@kolkatapolice.gov.in](mailto:ps.garfa@kolkatapolice.gov.in)

.....Respondents



To,

The Hon'ble Chairperson and His Companion Member of the said Hon'ble Tribunal.

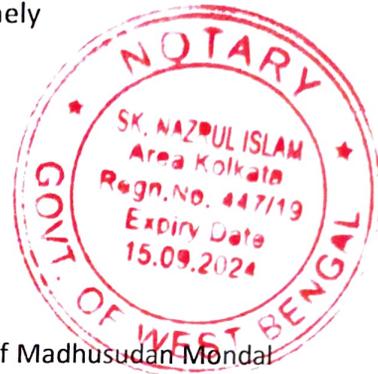
The Humble petition on behalf of the applicant  
as above named most respectfully

SHEWETH:

1. That the instant original application has been filed by the applicant and the same is pending for adjudication before this Hon'ble Tribunal.

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2. That the Officer-in-Charge of Garfa Police station had filed an Affidavit dated 09.07.2024 stating that the respondent number 12 namely Madhusudan Mondal has expired on 17.08.2020 and he is survived by his legal heirs namely
- (i) Shyamali Mondal (Wife)
  - (ii) Avishek Mandal (Son)
3. That along with the aforesaid affidavit copy of Death Certificate of Madhusudan Mondal had also been filed.
4. That on 10.07.2024 at the time of hearing of the instant matter the Hon'ble Tribunal had interalia permitted the applicant to file substitution application with regard to substitution of respondent number 12 and hence this application.
5. That it is most humbly submitted before this Hon'ble Tribunal that the legal heirs of respondent number 12 Madhusudan Mondal (since deceased) namely (i) Shyamali Mondal (Wife) and (ii) Avishek Mandal (Son) be substituted as his legal heirs as a party respondents for smooth adjudication of the instant original application.
6. That this application is made bonafide and unless this application is allowed by this Hon'ble Tribunal the applicant will suffer irreparable loss and injury.



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Under the above circumstances it is most humbly prayed before Your Lordships may kindly be pleased to allow this application and that the legal heirs of respondent number 12 Madhusudan Mondal (since deceased) namely (i) Shyamali Mondal (Wife) and (ii) Avishek Mandal (Son) be substituted as his legal heirs as a party respondents for smooth adjudication of the instant original application and to pass such further Order/Orders as to this Hon'ble Tribunal may deem fit and proper for the ends of justice.

And For This Act of Kindness Your Applicant as in duty bound shall ever pray.

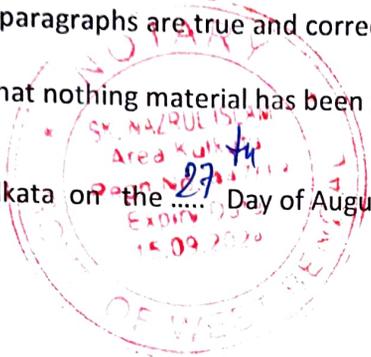




VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 27<sup>th</sup> Day of August, 2024.



Identified by me

*Induldeep Alu*  
Advocate

*A/1231/2017*

*Ranjit Sakai*  
Deponent





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## AFFIDAVIT

I, Ranjit Kumar Sapui, S/o Late Bishnupada Sapui, aged about 74 years, by faith Hindu, by occupation – Business, residing at 15, Dharmatala Road, police station- Kasba, Kolkata- 700 042, do hereby solemnly affirm and state as follows :-

1. That I am the applicant in the Original Application and well conversant with the fact and circumstance of the case and I am competent to sign and swear this affidavit
2. That I have read and Understood the contents of the accompanying application and say that the facts stated above are true and correct as per my personal knowledge and legal advice received by me are the best of my knowledge and belief.

Prepared in my office

*Indu Deep Ahl*  
Advocate

*Ranjit Sapui*  
DEPONENT

Identified by me

*Indu Deep Ahl*  
Advocate

11/7/24

Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CrPC

*SK*  
Notary  
SK, Nazrul Islam  
Notary, Govt. of W.B.  
Regn. No. 447/19  
City Civil Court, Calcutta

27 AUG 2024



From Indradeep Ghosh ·  
ghoshindradeep506@gmail.com

To Ghanshyam Pandey ·  
ghanshyamlegal@gmail.com  
Sibojyoti Chakrabarti ·  
subho.advocate@gmail.com

Date Aug 27, 2024, 1:40 PM

[View security details](#)

OA 38 of 2024/EZ  
Ranjit Sapui  
Vs  
State of West Bengal

Dear Sir,

Kindly find enclosed copies of IA Applications filed by the applicant namrly Ranjit Sapui for your kind perusal and necessary action.

The next date of the matter fixed on 29.08.2024.



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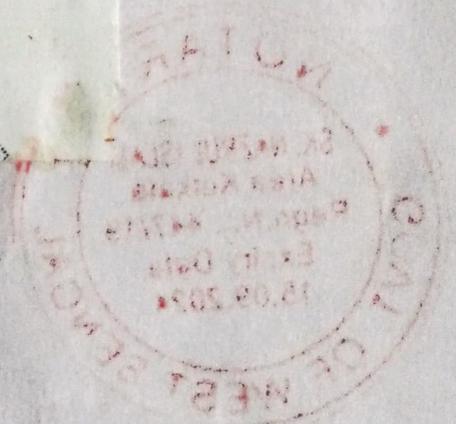


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 Wt:58gms  
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BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL EASTERN ZONE BENCH,  
KOLKATA

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In The Matter of:

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... Respondents

**INTERLOCUTORY APPLICATION ON  
BEHALF OF THE APPLICANT**

Indradeep Ghosh

Advocate

For The Applicant

Email: 8961143400

(M):ghoshindradeep506@gmail.com